

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 209 OF 2016**

**Dated: 8<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

Himachal Pradesh State Electricity Board Ltd. .... Appellant(s)  
Vs.  
Himachal Pradesh Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Ankur Gupta for R-2

**ORDER**

Learned counsel for Respondent No.2 seeks a week's time to file Vakalatnama.

List the matter on **22.12.2016.** In the meantime, pleadings be completed.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/vt